

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

35. C.P. (IB)/599(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.03.2024**

**NAME OF THE PARTIES:- Punjab National Bank Through
Proposed Resolution Professional Cma
Srigini Rajat Naidu
V/s
Shri. Ratnakar Gutte Personal
Guarantor For M/S. Seam Industries
Limited**

Section: 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Avinash R Khanolkar a/w Vineet Jain appeared for the
Petitioner. List this matter on **30.04.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)